1971 together with an explanatory memorandum.

- (x) G.S.R. 222 published in Gazette of India dated the 13th February, 1971 together with an explanatory memorandum.
- (xi) S.O. 98 published in Gazette of India dated the 1st January, 1971 together with an explanatory Memorandum. [Placed in Librarv. See No. LT-22/71]
- (7) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 -
- (1) G.S.R. 2005 published in Gazette of India dated the 12th December 1970 together with an explanatory memorandum
- (ii) GSR, 2011 published in Gazette of India dated the 15th December. 1970 together with an explanatory memorandum.
- and 2045 (ni) G S.R. 2043. 20144 published in Gazette of India dated the 17th December, 1970 together with an explanatory memorandum.
- (iv) G.S.R. 2047 and 2048 published in Gazette of India dated the 18th December, 1970 together with an explanatory memorandum.
  - (v) G.S.R. 2063 and 2064 published in Gazette of India dated the 26th December, 1970 together with an explanatory memorandum.
  - (vi) G.S.R. 31 published in Gazette of India dated the 2nd January, 1971 together with an explanatory memorandum.

- (vii) G.S.R. 294 published in Gazette of India dated the 27th February, 1971 together with an explanatory memorandum.
- (viii) G.S.R. 295 published in Gazette of India dated the 27th February, 1971 together with an explanatory memorandum. [Placed in Library. Sec No. LT-23/71]

#### 11. 46 brs.

#### MASSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Raya Sabha : -

"In accordance with the provisions of rule 111 of the Rules of procedure and Conduct of Business in the Raiva Sabha, I am directed to enclose a copy of the Imports and Exports (Control) Amendment Bill, 1971, which has been passed by the Rajya Sabha at its sitting held on the 25th March, 1971."

## IMPORTS AND EXPORTS (CONTROL) AMINDMINT BILL

### AS PASSID BY RAILA SABILA

SECRETARY: Sir, I lay on the Table of the House the Imports and Exports (Control) Amendment Bill, 1971, as passed by Raiya Sabha.

#### 11.47 hrs.

# RESIGNATION BY MEMBER

# (SHRI BHAGIRATHI GOMANGO)

MR. SPEAKER: 1 have to inform the House that Shri Bhagirathi Gomango,